Central Administrative Tribunal Principal Bench

CP No. 14/2017 OA No. 2217/2010

New Delhi, this the 28th day of January, 2019

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

- Kailash, aged about 50 years,
 S/o Sh. Laxmi Narayan,
 R/o Village-Shahpur, PO Farah,
 Distt. Malthura, UP
- Amar Singh, aged about 56 years,
 S/o Sh. Tula Ram,
 R/o Village-Shahpur, PO Farah,
 Distt. Malthura, UP

(By Advocate: Mr. LR Khatana)

Versus

- Dr. Trilochan Mohapatra,
 The Secretary,
 Indian Council of Agriculture Research,
 Krishi Bhawan, New Delhi-110001
- Dr. MS Chauhan,
 The Director,
 Central Institute for Research on Goats,
 Makhdoom, PO Farah,
 District Mathura, Uttar Pradesh Respondents

(By Advocate: Mr. Gagan Mathur)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

When the matter is taken up, Mr. L.R. Khatana, counsel for the applicants states that he is newly appointed counsel and he is not satisfied from the drafting of this CP. Hence, he seeks permission to withdraw the same and file a better Petition. Prayer is allowed.

2. In view of the aforesaid submitted, this Contempt Petition is dismissed as withdrawn with the liberty as prayed for.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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